

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (d). The Central Government have no proposal at present to set up a Glass Technology Institute at Firozabad. However, there is already a Small Industries Service Institute Extension Centre at Firozabad rendering necessary technical assistance to the Small Scale glass and glassware manufacturing units located in and around Firozabad as well as affording training facilities to the local artisans in the manufacture of glass toys, decoration on glassware by screen printing etc.

Bajaj Scooters Factory at Agra

6533. SHRI GANGA RAM : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether it is proposed to set up Bajaj Scooters factory in Agra;

(b) if so, the exact place where it is going to be established, be indicated keeping in view the apprehension of environmental pollution to the Taj Mahal; and

(c) if not, whether Agra district is being deprived of the opportunity of its industrial development mainly on the ground of environmental pollution ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). The proposal of Bajaj Auto Ltd. to set up a factory at Agra for assembly of scooters could not be cleared from the environmental angle, as it was felt that the proposed factory would add to the environmental pollution and would be detrimental to the preservation of Taj Mahal.

Since the restriction is only for such factories which cause environmental pollution, industrialisation can be done through establishment of non-polluting industries.

Conversion of Manual Telephone Exchanges into Auto Telephone Exchange

6534. SHRI CHINTAMANI JENA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of new auto telephone exchanges opened in the country, State-wise during the years 1983-84 and 1984-85;

(b) the details of the proposals sent by the State Governments for opening of auto telephone exchanges in their States, particularly from Orissa;

(c) the action taken by Government thereon;

(d) the number of manual telephone exchanges likely to be converted into auto telephone exchanges during the year 1985-86 and the names of these places; and

(e) the policy of Government for converting a manual telephone exchange ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The information is given at statement I attached.

(b) The State Government had sent proposals to open Auto Telephone Exchanges at 24 places. The details are given in statement II attached.

(c) Exchanges MAX-III type at 4 out of 24 places are already working while the exchanges at rest of the places could not be opened for want of requisite demand.

(d) The information is given at statement III attached.

(e) The policy envisages priority to exchanges at District headquarters and exchanges of higher capacities with large waiting lists.

Statement - I

Number of new Auto Telephone Exchanges opened during 1983-84 and 1984-85—
State-wise.

	1983-84	1984-85	
	1	2	3
1. Andhra	82	107	
2. Bihar	21	20	
3. Gujarat	33	31	

1	2	3
4. Jammu and Kashmir	6	4
5. Karnataka	117	90
6. Kerala	32	13
7. Madhya Pradesh	57	79
8. Maharashtra	77	86
9. North East	10	4
10. North West	59	61
11. Orissa	26	26
12. Rajasthan	35	58
13. Tamil Nadu	56	61
14. Uttar Pradesh	50	74
15. West Bengal	24	16
16. Union Territories	5	—
	690	730

Statement-II

The names of the places in Orissa for which proposals have been sent by the State Government to open auto telephone exchange.

1. Badapokhari
2. Fatepur
3. Santargadia
4. Kansa
5. Chhatrapur
6. Balandapuda
7. Gochhapada
8. Nuapadar
9. Smalbarrage
10. Kaniha
11. Athamallik—already existing.
12. Samakoi Dam
13. Sansada
14. Khamar College
15. Bhuban—already existing.
16. Chandipada—already existing.
17. Garposh
18. Kareibahal
19. Bamra—already existing.
20. Rasgovindpur
21. Bai Singa

22. Tarakuthi
23. Santara
24. Gaddulia

Statement-III

The names of the manual exchanges likely to be converted into auto during 1985-86, subject to receipt of all stores.

1. Sambalpur
2. Balasore
3. Jeypore
4. Kendrapara.

Delay in Clearing Pension Cases of Civilian Employees in G.E. (R and D) Balasore, Orissa

6535. SHRI CHINTAMANI JENA : Will the Minister of DEFENCE be pleased to state :

(a) whether Class III and IV civilian employees in G.E. (R&D) Balasore in Orissa do not get their pension, gratuity for long period after their retirement;

(b) if so, the number of such persons and the reasons therefore;

(c) for how long their cases are pending for clearance and the steps taken by Government to clear their cases;

(d) whether Government are aware that a number of persons even expired before their pension cases were finalised; and

(e) if so, their number and the steps being taken to pay the pension and gratuity to the next of the kin ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) to (c). No, Sir. There have generally been no such delays in payment of pension and gratuity to Group 'C' and Group 'D' employees after their retirement. However, in three cases of Group 'C' and Group 'D' who retired during 1984, there have been delays ranging between 6 to 10 months. Out of these 2 cases have been outstanding for want of